

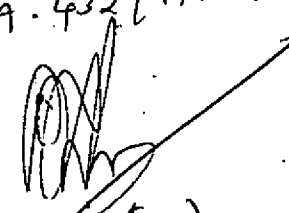
(71)

Dated: 11-3-97 (4)

Heard Shri V.M. Bendre,
Counsel for the applicant. Shri
R.R. Shetty for Shri R.K. Shetty
Counsel for the respondents.

The prayer made by the
applicant in this O.A. has
been granted by the respondents,
therefore the O.A. has become
infructuous. Applicant has
filed M.P. 104/97 seeking
permission to withdraw the
O.A. Permission granted. The
O.A. is disposed of as
withdrawn.

Other similar matters
have been de-linked from
O.A. 432/91.


(C.P.P. Srivastava)
M/A)


(B.S. Hegde)
M(J)

MD

ds.

Order/Judgement (despatched
to Applicant & Respondent (s))
on 12/03/97

2
18/03/97